## Delhi Legislative Assembly MANUAL 5 Rules, Regulations, Instructions, Manuals and Records for discharging functions {Section 4(1)(b)(v)}

Sl. No.	Name of the Act, Rules, Regulations etc.	Brief Gist of the Contents	Reference No. if Any	Price in case of Priced publicat ion
1	Constitution of India	Setup of the Delhi Legislative Assembly its powers and related provisions	,	
2	The Government of the National Capital Territory of Delhi Act, 1991	An Act to supplement the provisions of the Constitution relating to the Legislative Assembly and Council of Ministers and for matters connected therewith or incidental to.	Act No.1 of 1992	
3	Rules of Procedure and Conduct of Business	0 1		